

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

CP No. 45/241/HDB/2022
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

RSP Air Products Private Limited & others

...Petitioner

AND

Mr. Ande Srinivasulu & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Nagaraj Kumar for petitioner present through Video Conference.

Learned Counsel Mr Vepa Shivan Satya Dev, for Respondent present through Video Conference.

Matter passed over.

Matter called again. For hearing the petitioner, matter adjourned to 08.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)